

ORISSA HIGH COURT, CUTTACK


NOTICE

Dated, Cuttack the 17th September, 2019

Advertisement No. 1 Dated 22.04.2019 for Designation of Advocates as Senior Advocates by the Orissa High Court


It is hereby notified Under Rule 6(3) of High Court of Orissa (Designation of Senior Advocate) Rules, 2019 to invite suggestions and views, if any, to be submitted on or before 18.11.2019 to the under signed in respect of **Shri Dibyasingha Mishra**, applicant Advocate to be designated as Senior Advocate, whose correspondence address is given below.

By Order of the High Court


17/9/2019
Registrar (Judicial)

Shri Dibyasingha Mishra, Advocate,
3-C/281, Sector-9, C.D.A.,
Bidanasi, Cuttack

Copy forwarded to the Computer Section of the Court for uploading the same in the Courts Website.


17/9/2019
Registrar (Judicial)